

Seventeenth Loksabha

an&gt;

Title: Issue regarding shifting of Assam Rifles from Aizwal to Zokhawsang in Mizoram.

**SHRI C. LALROSANGA (MIZORAM):** Hon. Speaker, Sir, thank you for giving me this opportunity to speak during the `Zero Hour`.

Sir, I wish to bring to the notice of the Government the urgent need for carrying out its instructions issued nearly two years back to shift the unit of Assam Rifles from the heart of Aizawl, the capital of Mizoram to their designated location at Zokhawsang on the outskirts of the city.

The Ministry of Home Affairs, in their Office Memorandum to the Assam Rifles dated 19<sup>th</sup> February 2019, had directed the oldest Para-Military Forces in the country to shift their units from the capital city of Aizawl to Zokhawsang by 31<sup>st</sup> May, 2019. Regretfully, this direction of the Ministry has so far not been carried out.

The Assam Rifles have been handed over as many as 289 buildings out of 327 buildings constructed for them for shifting their units to Zokhawsang and an approach road has already been made for them. There have been undesirable incidents in the past between the Para-Military Forces and the civilians in the capital city. The tragic incident of firing on civilians of Aizol in 1988 following an altercation between the Para-Military Forces and civilians are still fresh in memory. Ten persons lost their lives in that unfortunate incident. These types of unfortunate incidents should be avoided at all costs. There have been recent instances of misunderstanding and altercation as well. These types of incidents have to be avoided at all costs.

Sir, I would like to request the Central Government to positively ensure that the units of Assam Rifles are expeditiously shifted out of Aizawl city to avoid any possible friction and misunderstanding in the future.

Thank you.